

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.305

C.Appeal-16/2022

In

IB-607(ND)/2018

IN THE MATTER OF:

M/s. Platina Bulkera Pvt. Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. Star Mineral Resources Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Liquidator : Adv. Naveen Kumar Bansal, Liquidator in person

For the Applicant : Adv. Vandana Kejriwal

For the Respondent : Adv. Akshat Gupta non behalf of R-3, R-4 and R-5

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.02.2023.

Sd/-
(Court Officer)